

**Criteria for Selection of Growth Centre**

4757. SHRI PIUS TIRKEY: Will the PRIME MINISTER be pleased to state:

(a) the criteria formulated for the selection of Industrial Growth Centre;

(b) the facilities proposed to be made available to the entrepreneurs;

(c) whether any priority is given to SC/ST; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The criteria followed for selection of Growth Centres under the new scheme, are locations away from cities, proximity to District/Sub-Divisional headquarters and access to basic infrastructural facilities like National/State highways, railroads, Power, Water supply, telecommunication, health and educational institutions. These Growth Centres would be provided with adequate infrastructural facilities like power, water, telecommunications and banking.

(c) and (d). The Growth Centres are open to all entrepreneurs including those of SC/ST.

[*Translation*]

**Setting up of a Sugar Mill in Pupri  
(Bihar)**

4758. SHRI NAWAL KISHORE RAI: Will the MINISTER OF FOOD be pleased to state:

(a) whether the Government propose to set up a sugar mill in co-operative sector in

Pupri, a backward area, in district Sitamarhi in Bihar;

(b) whether a survey in this regard was conducted or proposed to be conducted; and

(c) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). Proposals for setting up of new sugar factories in any specific area/location have to come from entrepreneurs. The Central Government does not initiate any proposals in this regard.

Ministry of Food has received an application through the Department of Industrial Development for grant of a Letter of Intent to M/s. Indo-Euro Industries Ltd., for establishment of a new sugar factory at Teh./ Block Tariani, Distt. Sitamarhi, Bihar.

The licensing policy guidelines are presently being reviewed by the Government. All the pending applications, including the above application of Bihar, would be considered after the aforesaid review.

[*English*]

**Stagnation in FCI**

4759. SHRI MANI SHANKAR AIYAR: Will the MINISTER OF FOOD be pleased to state:

(a) whether there is massive stagnation in regard to promotion prospects of employees in Categories, II, III and IV of the Food Corporation of India; if so, whether the stagnation is at its most serious form in the South Zone;

(b) the steps contemplated to ease this stagnation; and

(c) the steps being taken to remove anomalies of the 1973 pay revision in the context of awards given by the High Courts of several States and the Industrial Tribunal, Bangalore?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Food Corporation of India has reported that the percentage of employees having put in service of 10 years or more in a particular grade in different Zones is as under:—

**STATEMENT**

*Percentage of employees having put in service of 10 years or more in a particular grade*

Zone	Category II	Category III	Category IV
1	2	3	4
North Zone		35.5%	<del>12.9%</del>
South Zone		47.2%	12.8%
East Zone	47.6% on all India level	5.8%	Below 13%
West Zone		1.8%	
NEF Zone		1.9%	1%

Promotion from one grade to another depends on the eligibility conditions, sanctioned strength and the number of vacancies, which vary from cadre to cadre.

(b) Some employees are given additional increment on completion of 8 years service in a grade. Further, employees are entitled to stagnation increments on completion of every two years of service at the maximum of scale of pay.

(c) The matter is still sub-judice

[*Translation*]

#### **Complaints from Central Government Employees in Rajasthan**

4760. PROF. RASA SINGH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) the number of complaints received by the Ministry of Personnel, Public Grievances and Pensions from the Central Government employees in Rajasthan during last three years;

(b) the number of complaints disposed of; and

(c) the steps taken for disposal of the remaining complaints expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (c). There is now system of tabulation in territorial terms of Central Government employees' grievances. Government employees' grievances arise from a whole range of issues such as promotion, increment of pay, placement, disciplinary proceedings, work environment and so on. These are attended to by designated authorities in various ministries, departments and organisations concerned.

[*English*]

#### **Expansion of Agro-based Industries**

4761. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether there is a great scope for the expansion of the Agro-based industries in the country;

(b) if so, the steps taken thereon;

(c) whether bank loan is not available adequately in time for the Agro-based units; and

(d) if so, the steps taken to make available loans to the persons who have set up the Agro-based units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (B). Yes, Sir. There is scope for the expansion of agro-based industries in the country. The Government is giving a number of facilities like infrastructural support, concessional finance, excise relief, exclusive reservation of items for development of small scale industries including agro-based industries.

(c) and (d). RBI from time to time issue guidelines to banks for smooth flow of working capital for SSI units. All SSI Units including Agro-based Units in Small Scale Sector are free to avail of the facilities as per the guidelines issued by the RBI.

#### **Rajasthan Atomic Power Station**

4762. SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the reports of deformities in children and dwindling of livestock in the area around the Rajasthan Atomic Power Station;